

**Shri Datar :** I have not got any information on that point. Inasmuch as they have been recognised, there is no bar as such.

**Shri S.N. Das :** What are the reasons why the Government are taking so much time to come to a decision with regard to the degrees granted before the date which has been accepted by Government?

**Shr Datar :** Government have to find out in what way these Universities were functioning before certain dates, namely 1948 or 1946. After all the information has been received and the reactions of the State Governments are known, Government would extend it to even earlier degrees of earlier dates.

**Shri H. N. Mukerjee :** Is there any intention on the part of Government to develop these institutions with a kind of patriotic tradition into Universities of a special type? I ask this because the Education Minister also happens to be here at the moment.

**Shri Datar :** It is for the Education Ministry to answer that.

**अध्यक्ष महोदय :** जो इस्टीमेटेशन नेशनल और पेट्रियाटिक एजुकेशन देते हैं क्या उनको रिकॉग्नीशन देने का क्या है ?

شکشا تنها پروا کرتک سلسلہ

اور دیگرہانک کو پیشنا ملتوی (مولانا

ازاد) - اس سوال کا کیا جواب دیا جائے -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad) : What answer can be made to this question?

#### Social Welfare Courses for I.A.S.

\*2305. **Dr. Ram Subhag Singh :** Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to introduce training in social welfare in the curricula of I.A.S., I.F.S., and I.P.S. trainees; and

(b) if so, when this will be introduced?

**The Deputy Minister of Home Affairs (Shri Datar) :** (a) and (b). Government are considering in consultation with the Advisory Board of Social Welfare the desirability of introducing a short course in social welfare in the training of Indian Administrative Service and Indian Foreign Service Probationers. The Advisory Board's recommendations in this regard are awaited.

**Dr. Ram Subhag Singh :** Is there any proposal before the Government to introduce some sort of test to see that the I.A.S. and I.P.S. candidates— especially the I.P.S. candidates are also tested in subjects which may enable the U.P.S.C. to find out whether they can discharge their duties well even if they are alone and may not feel nervous at the sight of any and everything?

**Shri Datar :** The hon. Member is possibly making a confusion. This is after the probationers have been accepted and while they undergo training in the I.A.S. Training School here. Government have every intention of introducing a short course in social welfare.

**Shri S.N. Das :** May I know whether it is a fact that there was an *ad hoc* committee which suggested that this course should be included in the course of the I.A.S. trainees and, if so, why Government has taken so much time and why it has been referred to another committee for its opinion?

**Shri Datar :** It has not been referred to another committee at all. The Advisory Board on Social Welfare prepared an extensive syllabus extending over two years. It was not possible for Government to spare so much time so far as this training was concerned. Therefore, Government requested them to prepare a shorter course extending over 100 hours during the training. We have not yet received that course.

**Shri L.N. Mishra :** I want to know whether the curriculum of studies for the I.P.S. and I.A.S. is the same as was there for the I.P.S. and I.C.S. if not, what new subjects have been introduced.

**Shri Datar :** The courses of study are before the House. They are modelled more or less, on the basis of the former training for I.C.S. and I.P.S. officers; but there are some material departures.

#### Diamond Mines at Panna

\*2306. **Shri Telkikar :** Will the Minister of Natural Resources and Scientific Research be pleased to state whether it is a fact that the Diamond mines at Panna have potentialities to increase the annual production by ten crores?

**The Deputy Minister of Education (Dr. K. L. Shrimall) :** Some preliminary investigations have been made, but actual reserves have yet to be investigated. It is too early to say what the actual potentialities are.

**Shri Telkikar :** May I know whether the higher import duty has made the smugglers thrive and thus hampered the progress of the mining industry?

**Dr. K. L. Shrimall :** I could not follow the question.

**Shri Telkikar :** May I know whether it is a fact that the higher import duty has made the smugglers thrive and thus hampered the progress of the mining industry ?

**Dr. K. L. Shrimali :** There has been some smuggling and it has been responsible for hampering the proper development of this industry.

**Shri Telkikar :** May I know whether there are cases of diamond smuggling by foreigners who are immune from search by customs officials ?

**Dr. K. L. Shrimali :** I shall require notice for this question.

**Shri Telkikar :** May I know whether the Minister will state the various other methods by which diamonds are smuggled from this country ?

**Dr. K. L. Shrimali :** I am afraid I cannot answer there are various methods of smuggling.

#### Radio Research Committee

**Mr. Speaker :** Now, we shall \*take up that Question of Shri Krishnacharya Joshi—Question No. 2266.

**Shri Krishnacharya Joshi :** From the statement, it appears that the representative of the National Physical Laboratory has already drawn up a detailed programme. May I know whether the work on this has started and, if so, what is the progress of the work ?

**Dr. K. L. Shrimali :** The actual work has not started.

**Shri Krishnacharya Joshi :** May I know what are the various problems and radio materials under study at present in the National Physical Laboratory ?

**Dr. K. L. Shrimali :** The main problem before this committee was how to develop the following selected materials, that is, electrically made graph paper, press bent transformer, tissue-made permanent magnet, mica products, special glass for vacuum tubes, sleeper, aluminium foil, melting powder, HFC ceramics for bases, dust cores electrical contact materials and various others.

#### Union Public Service Commission

\*2307. **Shri Viswanatha Reddy :** Will the Minister of Home Affairs be pleased to refer to Starred Question No. 1682 answered on the 12th September, 1955, regarding appointment

of persons to Class I and Class II Services without reference to the Union Public Service Commission and state whether there is a Selection Committee to select persons on a temporary basis ?

**The Deputy Minister of Home Affairs (Shri Datar) :** Temporary appointments not expected to last for more than one year which have to be urgently made can be made without the approval of the Union Public Service Commission. No. particular method has been prescribed for the selection of persons for such appointments and the appointing authority is free to use whatever method is most suitable in the circumstances of each case.

**Shri Viswanatha Reddy :** May I know whether it is a fact that there are an increasing number of cases in which officers are appointed in temporary posts and then confirmed by a process of what is called regularisation ?

**Shri Datar :** That cannot be done. For example, if there is an irregularity, the matter is brought to our notice and the U.P.S.C. have also to be informed. We have made certain changes in the rules according to which when Ministries or departments make such temporary appointments they have to be brought to the notice of the U.P.S.C. That is a check for what the hon. Member apprehends.

**Shri Viswanatha Reddy :** May I know whether it is proposed to enlarge the strength of the U.P.S.C. in order to cope with the increased amount of work that they are called upon to do ?

**Shri Datar :** That is not considered necessary.

**Shri Raghavachari :** Is it a fact that when later on these posts are made permanent and applications are called for, the very fact that they have been temporarily appointed goes in their favour for the choice ?

**Shri Datar :** In other words, do I understand the hon. Member to mean that when there is an accomplished fact it becomes difficult to upset it ?

**Shri Raghavachari :** My point is this. Without reference to other applicants you appoint a person temporarily. Later on when some permanent incumbent is to be chosen for the post, the very fact that he is already working is an important circumstance in his favour and he is chosen first.

**Shri Datar :** It need not be so; it might be done the other way.